NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/16	TP 108/17	Hearing	433(e)	Encarta Pharma Pvt .Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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9386060468

Vikram Hospitals.

MALL

RAJESH S. ADVOCATE

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Petition

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ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Again he requested time for complying objections new Form No.5. List it on 15/09/2017.

MEMBER(J)

MEMBER(T)